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THE ABDUCTED PERSONS (RECOVERY AND  
RESTORATION) CONTINUANCE ACT, 1956

ACT NO. 65 OF 1956

An Act to continue the Abducted Persons (Recovery and  
Restoration) Act, 1949, for a further period.

[30th November, 1956]

BE it enacted by Parliament in the Seventh Year of the  
Republic of India as follows:—

**Short title.** 1. This Act may be called the Abducted Persons (Recovery and  
Restoration) Continuance Act, 1956.

**Amendment  
of section 1.** 2. In sub-section (3) of section 1 of the Abducted Persons  
(Recovery and Restoration) Act, 1949, for the words and figures <sup>65</sup> of 1949,  
“30th day of November, 1956”, the words and figures “30th day of  
November, 1957” shall be substituted.

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